

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16141-JK (LD) of 2023

DATED:- 29- 11 - 2023

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

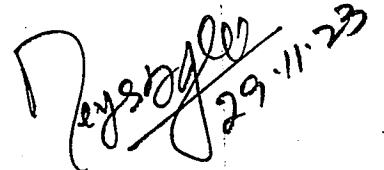

Dated: 29.11.2023

No:-LAW-OIC/32/2023

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.16141-JK(LD) of 2023 dated 29.11.2023

S.No	Title of the case	OIC
1	WP(C) titled Gulab Din Vs UT of J&K and others	Sh. Munhaj Nabi Mattoo, Field Officer, Samagra Shiksha, J&K, Srinagar
2	WP(C) No. 1979/2023 titled Nazir Ahmad Wani Vs U.T of J&K & Ors.	Sh. Murrad Ahmad Tota, Executive Engineer, School Education Department, Construction Division-II, Srinagar
3	O.A No. 1267/2021 titled Gh. Mohi-Ud-Din Tantray and Ors V/s U.T of J&K & Ors.	Sh. Masood Ahmad Wani, Deputy Secretary to the Government, School Education Department,

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